

Appointment of Professors Emeritus In Universities

737. SHRI NRIPAH RANJAN CHOU-DHURY : SHRI PRAMATHA NATH BISI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to reply to Unstarred Question 222 given in the Raiya Sabha on the 19th May, 1976 and state the number of Universities which have so far forwarded the names of Professors for selection of Professors Emeritus in the Universities?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : Several Universities have, in their Acts/Statutes/Ordinances etc, provision for appointment of Professors Emeritus. The University Grants Commission has issued guidelines for selections of Professors of Eminence. According to the information furnished by the University Grants Commission, 27 universities have so far sent proposals regarding appointment of Professors of Eminence.

Network of irrigation facilities

738. SHRI GUNANAND THAKUR : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have evolved a network of irrigation facilities to face the occasional failure of monsoons in the country; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH) : (a) and (b) Since the beginning of the planned era in 1951, 115 major and 410 medium irrigation schemes were taken up for construction upto March, 1976, out of which 32 major and 410 medium schemes have since been completed. Besides these, a number of minor schemes have also been executed. As a result, the irrigation potential, which was 22.6 million ha., in 1951, has increased to about 47.7 million ha., thus more than doubling the irrigation facilities.

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Complaint against Universities

739. SHRIMATI AMBIKA SONI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that the University Grants Commission has received reports regarding corrupt practices being indulged in certain Universities;

(b) if so, what are the details thereof;

(c) whether a Committee is proposed to be set up in the matter; and

(d) if so, what will be the composition of proposed Committee?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) to (d) According to information furnished by the University Grants Commission, communications containing complaints against improper use of grants sanctioned by the Commission are received by the Commission from time to time. Whenever such complaints are received, the Commission ascertains the facts through correspondence with the University authorities, or by personal visits of Officers of the Commission to the University concerned. In cases where the complaints are of a serious nature, a Committee is sent to ascertain facts and make suggestions. In appropriate cases, payment of grants is withheld by the Commission. This arrangement has worked satisfactorily and, therefore, the Commission does not consider it necessary to set up a Standing Committee for this purpose.